

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **26.10.2026** (MONDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

[Click here to join VC](#)

In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note:**

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.

For Admission (Fresh Cases)

| S.No | Case No.                                                                                                   | Name of the Parties                                                                                                                       | Counsel for Appellants      | Counsel for Respondents                 |
|------|------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------|-----------------------------------------|
| 1.   | Comp App (AT) (CH) No. 99/2026<br>For Stay<br>IA No. 1421/2026<br>Delay in refiling<br>IA No. 1422/2026    | Sandeep Sadanandan & 3 Ors.<br>Vs<br>Vivek Menon PK & 3 Ors                                                                               | Mr. Shameem Ahamed          |                                         |
| 2.   | Comp App (AT) (CH) No. 100/2026<br>Delay in refiling<br>IA No. 1426/2026                                   | Sandeep Sadanandan & 3 Ors.<br>Vs<br>Vivek Menon PK & 3 Ors                                                                               | Mr. Shameem Ahamed          |                                         |
| 3.   | Comp App (AT) (CH) No. 107/2026<br>For Direction<br>IA No. 1531/2026                                       | Manjula Reddy Tikkavarapu<br>Vs<br>The Registrar of Companies, Telangana & Anr.                                                           | Ms. Krutika Raghavan        |                                         |
| 4.   | Comp App (AT) (CH) (Ins) No. 512/2026<br>For Exemption<br>IA No. 1453/2026<br>For Stay<br>IA No. 1454/2026 | Maruthi Industrial Needs & 16 Ors<br>Vs<br>Rajesh Chillale, RP of Vivin Drugs & Pharmaceuticals Ltd & Vivin Laboratories Pvt Ltd & 5 Ors. | Mr. Khamar Kiran Kantamneni | Ms. Aishwarya Nandiwada<br>For Caveator |

For Orders

| S.No | Case No.                                                                                                                      | Name of the Parties                                                                                                                                                             | Counsel for Appellants | Counsel for Respondents |
|------|-------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------|-------------------------|
| 5.   | IA No. 1239/2026<br>(For Condone Delay)<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 336/2026<br>For Exemption<br>IA No. 958/2026 | KS Wind & Renewables<br>India Pvt Ltd<br>Vs<br>Siemens Gamesa<br>Renewable Power Pvt<br>Ltd                                                                                     | Mr. S Vedhavel         |                         |
| 6.   | IA No. 1385/2026<br>(For Condone Delay)<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 488/2026                                     | Golla Ramakantha Rao<br>Liquidator, Bharat<br>Waterfront Pvt Ltd<br>Vs<br>Kunaparaju Sudarshan<br>Varma, Member of<br>Suspended Board,<br>Bharat Waterfront Pvt<br>Ltd & 2 Ors. | Mr. Ambati Sai Varun   |                         |
| 7.   | Comp App (AT) (CH)<br>(Ins) No. 389/2026                                                                                      | Supreme Plascare India<br>Pvt Ltd<br>Vs<br>Shiroo Polymers Pvt Ltd                                                                                                              | Mr.Rohan Rajasekaran   | Mr. Athiban Vijay       |

Admission – Notice Ordered

| A. With Interim Order |                                                                                                               |                                                                                                                                                                                                                                                               |                        |                                                  |
|-----------------------|---------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------|--------------------------------------------------|
| S.No                  | Case No.                                                                                                      | Name of the Parties                                                                                                                                                                                                                                           | Counsel for Appellants | Counsel for Respondents                          |
| 8.                    | Comp App (AT) (CH)<br>(Ins) No. 507/2026<br>For Stay<br>IA No. 1431/2026                                      | Botta Parvathaiah<br>Promoter, Chairman &<br>Suspended Director of<br>Vivin Drugs and<br>Pharmaceuticals Ltd &<br>Anr.<br>Vs<br>Rajesh Chillale<br>RP of Vivin Drugs and<br>Pharmaceuticals Ltd &<br>Vivin Laboratories Pvt<br>Ltd & 5 Ors<br><br><b>WITH</b> | Ms. TPS Harsha         | Ms. Vismaya MS R1<br>Mr. Shabbeer Ahmed<br>R3 R4 |
| 9.                    | Comp App (AT) (CH)<br>(Ins) No. 509/2026<br>For Exemption<br>IA No. 1434/2026<br>For Stay<br>IA No. 1467/2026 | Botta Parvathaiah<br>Promoter, Chairman &<br>Suspended Director of<br>Vivin Drugs and<br>Pharmaceuticals Ltd &<br>Anr.<br>Vs<br>Rajesh Chillale<br>RP of Vivin Drugs and<br>Pharmaceuticals Ltd &<br>Vivin Laboratories Pvt<br>Ltd & 5 Ors                    | Ms. TPS Harsha         | Ms. Vismaya MS R1<br>Mr. Shabbeer Ahmed<br>R3 R4 |

**B. Without Interim Order**

|     |                                                                                                                  |                                                                                                                                                                                                                 |                       |                   |
|-----|------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|-------------------|
| 10. | Comp App (AT) (CH)<br>(Ins) No. 619/2025<br><br><b>(With Defects)</b>                                            | Financial Creditors in Consortium of Leo Meridian Infrastructure Projects and Hotels Ltd Vs Devendra Prasad, Ex-Chairman of the Erst. Monitoring Committee of Leo Meridian Infrastructure Projects & Hotels Ltd | Mr. PBA Srinivasan    |                   |
| 11. | Comp App (AT) (CH)<br>(Ins) No. 196/2026                                                                         | Jaldhi Overseas Pte Ltd Vs Anand Transport Pvt Ltd                                                                                                                                                              | Mr. Deepak Narayanan  | Mr. G Guruprasath |
| 12. | Comp App (AT) (CH)<br>(Ins) No. 202/2026<br>For Exemption<br>IA No. 578/2026<br>For Direction<br>IA No. 579/2026 | GCA & Co,<br>Rep by its Authorized Rep, Gourav Sharma Vs DRA Industries Ltd                                                                                                                                     | Mr. Kumarpal R Chopra | Ms. K Jayasudha   |

**Old Cases****(Requests for adjournment will not be entertained)**

| S.No. | Case No.                                                                                                                                      | Name of the Parties                                                                                                                | Counsel for Appellants    | Counsel for Respondents                                                                                  |
|-------|-----------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------|---------------------------|----------------------------------------------------------------------------------------------------------|
| 13.   | TA (AT) No. 188/2021<br>(Comp App (AT) No. 77/2019)<br>For Direction<br><b>(With Defects)</b><br>IA No. 880/2026                              | Dr. Joe Verghese & 2 Ors.<br>Vs<br>Omega Hospitals Pvt Ltd & 6 Ors                                                                 | Ms. Arthi Fernandes       | Mr. AM Sridharan R1<br>Mr. Jerin Asher Sojan R2<br>Mr. Saji P John R3 R4 R6<br>Mr. Prasad Vijayakumar R5 |
| 14.   | Comp App (AT) (CH)<br>No. 49/2022<br>For Directions<br>IA No. 573 & 575/2022<br>For Stay<br>IA No. 574/2022<br>To Adv. Hg.<br>IA No. 389/2024 | Medici Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.                                                                            | Mr. Niranjana Rajagopalan | Mr. Pawan Jhabakh R1- R5<br>Mr. K. Moorthy R6- R8<br>Mr. V Mahesh, PCS R9                                |
| 15.   | Comp App (AT) (CH)<br>(Ins) No. 395/2022<br>For Stay<br>IA No. 943/2022                                                                       | Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr | Mr. Y Suryanarayana       | Mr. R Imayavaramban R1<br>Ms. MS Mano Ranjani R2                                                         |
| 16.   | Comp App (AT) (CH)<br>(Ins) No. 237/2023                                                                                                      | Ashish Mishra Vs Expat Projects and Development Pvt Ltd                                                                            | Mr. Aditya Parolia        | Mr. Uday Shankar RM                                                                                      |

|     |                                                                                                                  |                                                                                                                                                    |                                |                       |
|-----|------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|-----------------------|
| 17. | Comp App (AT) (CH)<br>(Ins) No. 288/2023<br>For Urgent Hearing<br>IA No. 877/2023<br>For Stay<br>IA No. 878/2023 | Jomer Properties &<br>Investments Pvt Ltd &<br>Anr.<br>Vs<br>Kizhakkekara<br>Kuriakose Jose, RP of<br>ITMA Hotels India Pvt<br>Ltd.<br><b>WITH</b> | Mr. B Ramana Kumar             | Mr. Sankar P Panicker |
| 18. | Comp App (AT) (CH)<br>(Ins) No. 289/2023<br>For Urgent Hearing<br>IA No. 881/2023<br>For Stay<br>IA No. 880/2023 | Mathew Mylakulath<br>Jose & Anr.<br>Vs<br>Kizhakkekara<br>Kuriakose Jose, RP of<br>ITMA Hotels India Pvt<br>Ltd                                    | Mr. B Ramana Kumar             | Mr. Sankar P Panicker |
| 19. | Comp App (AT) (CH)<br>(Ins) No. 443/2023                                                                         | Nagarjuna Steel Pvt<br>Ltd<br>Vs<br>Preca Solutions India<br>Pvt Ltd                                                                               | Mr. Raja Shekar Rao<br>Salvaji | Mr. Rohan Rajasekaran |

## For Hearing

| A. With Interim Order |                                                                                                                                                 |                                                                                                                                  |                                |                                               |
|-----------------------|-------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------|--------------------------------|-----------------------------------------------|
| S.No                  | Case No.                                                                                                                                        | Name of the Parties                                                                                                              | Counsel for Appellants         | Counsel for Respondents                       |
| 20.                   | Comp App (AT) (CH)<br>(Ins) No. 202/2024<br>For Stay<br>IA No. 551/2024<br>For Stay<br>IA No. 372/2026<br>For Urgent Listing<br>IA No. 568/2026 | L Madhusudhan Rao<br>Vs<br>State Bank of India<br>Stressed Assets<br>Management Branch<br><b>WITH</b>                            | Mr. Sriram<br>Venkatavaradan   | Mr. Pranava Charan                            |
| 21.                   | Comp App (AT) (CH)<br>(Ins) No. 203/2024<br>For Stay<br>IA No. 382/2026<br>For Urgent Listing<br>IA No. 569/2026                                | L Ramalakshamma<br>Vs<br>State Bank of India<br>Stressed Assets<br>Management Branch                                             | Mr. Sriram<br>Venkatavaradan   | Mr. Pranava Charan                            |
| 22.                   | Comp App (AT) (CH) No.<br>70/2026<br>To Dispense with<br>IA No. 947 & 977/2026<br>For Stay<br>IA No. 976/2026                                   | Geetha Jayakumar<br>Vs<br>Revathi Ramachandran<br>& 2 Ors.                                                                       | Mr. R Rajesh                   | Mr. AM Ilango R1                              |
| 23.                   | Comp App (AT) (CH)<br>(Ins) No. 181/2026<br>For Stay<br>IA No. 534/2026                                                                         | Suryastone Ventures<br>Pvt Ltd (Formerly<br>known as Suryachakra<br>Industries Pvt Ltd)<br>Vs<br>State Bank of India &<br>5 Ors. | Mr. Raja Shekar Rao<br>Salvaji |                                               |
| 24.                   | Comp App (AT) (CH)<br>(Ins) No. 386/2026<br>For Stay<br>IA No. 1116/2026                                                                        | Siddarathan<br>Gowthaman<br>Vs<br>State Bank of India &<br>Anr.                                                                  | Mr. NP Vijaykumar              | Mr. ML Ganesh R1<br>Mr. Ashwin Shanbhag<br>R2 |

| <b>B. Without Interim Order</b> |                                                                                                                                                                    |                                                                                  |                          |                                                       |
|---------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------|--------------------------|-------------------------------------------------------|
| 25.                             | Comp App (AT) (CH) No. 62/2024<br>For Stay<br>IA No. 880/2024                                                                                                      | Beena Thomas<br>Vs<br>Mohamed Biju & 2 Ors                                       | Mr. Pranava Charan       | Mr. Mohan Pulickkal<br>R1- R3                         |
| 26.                             | Comp App (AT) (CH) No. 95/2025<br>For Additional Docs<br>IA No. 951/2025<br>For Direction<br>IA No. 952/2025 & 1112/2026<br>For Urgent Hearing<br>IA No. 1113/2026 | MVV Nagi Reddy (HUF)<br>Vs<br>Midwest Granite Pvt Ltd & 8 Ors.                   | Mr. BSV Prakash<br>Kumar | Mr. TK Bhaskar R1<br>Mr. Y Suryanarayana<br>R2-R5, R7 |
| 27.                             | Comp App (AT) (CH) (Ins) No. 653/2025<br>For Exemption<br>IA No. 1816/2025<br>For Stay<br>IA No. 1817/2025<br>To Adv. Hg.<br>IA No. 1362/2026                      | Kalvakuntla Sudhir<br>Rao<br>Vs<br>State Bank of India & Anr.<br><br><b>WITH</b> | Mr. Sharath Chandran     | Mr. Pranava Charan R1                                 |
| 28.                             | Comp App (AT) (CH) (Ins) No. 654/2025<br>For Stay<br>IA No. 1818/2025<br>For Exemption<br>IA No. 1819/2025<br>To Adv. Hg.<br>IA No. 1363/2026                      | Kalvakuntla Suhan Rao<br>Vs<br>State Bank of India & Anr.                        | Mr. Sharath Chandran     | Mr. Pranava Charan R1                                 |
| 29.                             | Comp App (AT) (CH) No. 66/2026<br>For Exemption<br>IA No. 902/2026                                                                                                 | B Prasad & 6 Ors<br>Vs<br>X-Calibre Knives Pvt Ltd & 9 Ors.                      | Mr. Arjun Suresh         | Mr. P Kamalahasan<br>R3-R7                            |

**12:15 PM**

For Hearing

| <b>With Interim Order</b> |                                                                                                          |                                                                                 |                               |                                |
|---------------------------|----------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------|-------------------------------|--------------------------------|
| <b>S.No</b>               | <b>Case No.</b>                                                                                          | <b>Name of the Parties</b>                                                      | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b> |
| 30.                       | TA (AT) No. 85/2021<br>(Comp App (AT) No. 173/2019<br>For Stay<br>IA No. 2070/2019)<br><b>Part-Heard</b> | Ramgad Minerals & Mining Ltd<br>Vs<br>I.G Kashinath & 4 Ors.<br><br><b>WITH</b> | Mr. AM Ilango                 | Ms. Fereshte Sethna<br>R1 R2   |
| 31.                       | TA (AT) No. 86/2021<br>(Comp App (AT) No. 174/2019<br>For Stay<br>IA No. 2073/2019)<br><b>Part-Heard</b> | Ramgad Minerals & Mining Ltd<br>Vs<br>I.G Kashinath & 4 Ors                     | Mr. AM Ilango                 | Ms. Fereshte Sethna<br>R1 R2   |

**12:30 PM**

For Hearing

| With Interim Order |                                                                                                                     |                                                                                                                                            |                        |                                           |
|--------------------|---------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------|------------------------|-------------------------------------------|
| S.No               | Case No.                                                                                                            | Name of the Parties                                                                                                                        | Counsel for Appellants | Counsel for Respondents                   |
| 32.                | Comp App (AT) (CH) (Ins) No. 303/2026<br>For Stay<br>IA No. 861/2026<br>Interim Injunction<br>IA No. 862 & 863/2026 | Savithri Naidu & 3 Ors.<br>Vs<br>Ebenezar Inbaraj,<br>Liquidator for<br>Landmark Housing<br>Projects Chennai Pvt<br>Ltd<br><br><b>WITH</b> | Mr. Anirudh A Sriram   | Mr. B Thilak<br>Narayanan<br>For Caveator |
| 33.                | Comp App (AT) (CH) (Ins) No. 304/2026<br>For Direction<br>IA No. 864/2026                                           | Savithri Naidu & 3 Ors.<br>Vs<br>Ebenezar Inbaraj,<br>Liquidator for<br>Landmark Housing<br>Projects Chennai Pvt<br>Ltd                    | Mr. Anirudh A Sriram   | Mr. B Thilak<br>Narayanan<br>For Caveator |

**02:00 PM**

For Hearing

| With Interim Order |                                                                                                           |                                                                                             |                        |                                  |
|--------------------|-----------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------|------------------------|----------------------------------|
| S.No               | Case No.                                                                                                  | Name of the Parties                                                                         | Counsel for Appellants | Counsel for Respondents          |
| 34.                | Comp App (AT) (CH) No. 129/2025<br>For Exemption<br>IA No. 1439 &<br>1440/2025                            | Jaber Abdul Wahab &<br>2 Ors<br>Vs<br>TP Anilkumar & 3 Ors.<br><b>WITH</b>                  | Mr. Edward James       | Mr. Thriyambak J<br>Kannan R1-R4 |
| 35.                | Comp App (AT) (CH) No. 130/2025<br>For Exemption<br>IA No. 1442/2025<br>For Direction<br>IA No. 1828/2025 | Pulikkal Veetil Abdul<br>Wahab<br>Vs<br>TP Anilkumar & 3 Ors.<br><b>WITH</b>                | Mr. Edward James       | Mr. Thriyambak J<br>Kannan R1-R4 |
| 36.                | Comp App (AT) (CH) No. 131/2025<br>For Exemption<br>IA No. 1444/2025                                      | Indus Motor Company<br>Private Limited & Anr.<br>Vs<br>TP Anilkumar & 3 Ors.<br><b>WITH</b> | Ms. Rupal Bhatia       | Mr. Thriyambak J<br>Kannan R1-R4 |
| 37.                | Comp App (AT) (CH) No. 132/2025<br>For Exemption<br>IA No. 1454/2025                                      | Ajmal Abdul Wahab &<br>Anr.<br>Vs<br>TP Anilkumar & 3 Ors                                   | Mr. Edward James       | Mr. Thriyambak J<br>Kannan R1-R4 |

For Exploring Possibility of Settlement

| S.No. | Case No.                                                                  | Name of the Parties                                                              | Counsel for Appellants | Counsel for Respondents                                                                                                                                     |
|-------|---------------------------------------------------------------------------|----------------------------------------------------------------------------------|------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 38.   | Comp App (AT) (CH) No. 112/2023<br>For Interim Relief<br>IA No. 1387/2023 | Gireesh Sanghi<br>Vs<br>SKK Zippers Pvt Ltd &<br>10 Ors<br><br><b>WITH</b>       | Mr. Yogesh Jagia       | Mr. K Gowtham<br>Kumar- R1<br>Mr. Sriram<br>Venkatavaradan R2<br>Mr. Sharad Sanghi<br>R3- R5<br>Ms. Kopal Sharraf<br>R6- R8<br>Ms. Lakshana Viravalli<br>R9 |
| 39.   | Comp App (AT) (CH) No. 118/2023<br>For Interim Relief<br>IA No. 1453/2023 | Gireesh Sanghi<br>Vs<br>Sanghi Poly Zips Pvt<br>Ltd & 10 Ors<br><br><b>WITH</b>  | Mr. Yogesh Jagia       | Mr. K Gowtham<br>Kumar- R1<br>Mr. Sriram<br>Venkatavaradan R2<br>Mr. Sharad Sanghi<br>R3- R5<br>Ms. Kopal Sharraf<br>R6- R8<br>Ms. Lakshana Viravalli<br>R9 |
| 40.   | Comp App (AT) (CH) No. 119/2023<br>For Interim relief<br>IA No. 1454/2023 | Gireesh Sanghi<br>Vs<br>Sanghi Filaments Pvt<br>Ltd & 10 Ors.<br><br><b>WITH</b> | Mr. Yogesh Jagia       | Mr. K Gowtham<br>Kumar- R1<br>Mr. Sriram<br>Venkatavaradan R2<br>Mr. Sharad Sanghi<br>R3- R5<br>Ms. Kopal Sharraf R6-<br>R8<br>Ms. Lakshana Viravalli<br>R9 |
| 41.   | Comp App (AT) (CH) No. 02/2024<br>For Interim Relief<br>IA No. 50/2024    | Gireesh Sanghi<br>Vs<br>Fancy Zippers Pvt Ltd<br>& 10 Ors.<br><br><b>WITH</b>    | Mr. Yogesh Jagia       | Mr. K Gowtham<br>Kumar- R1<br>Mr. Sriram<br>Venkatavaradan R2<br>Mr. Sharad Sanghi<br>R3- R5<br>Ms. Kopal Sharraf<br>R6- R8<br>Ms. Lakshana Viravalli<br>R9 |
| 42.   | Comp App (AT) (CH) No. 58/2024<br>For Direction<br>IA No. 865/2024        | Gireesh Sanghi<br>Vs<br>Balaji Zippers Pvt Ltd &<br>10 Ors.<br><br><b>WITH</b>   | Mr. Yogesh Jagia       | Mr. K Gowtham<br>Kumar- R1<br>Mr. Sriram<br>Venkatavaradan R2<br>Mr. Sharad Sanghi<br>R3- R5<br>Ms. Kopal Sharraf<br>R6- R8<br>Ms. Lakshana Viravalli<br>R9 |
| 43.   | Comp App (AT) (CH) No. 59/2024<br>For Direction<br>IA No. 868/2024        | Gireesh Sanghi<br>Vs<br>Maruthi Fasteners Pvt<br>Ltd & 10 Ors<br><br><b>WITH</b> | Mr. Yogesh Jagia       | Mr. K Gowtham<br>Kumar- R1<br>Mr. Sriram<br>Venkatavaradan R2<br>Mr. Sharad Sanghi<br>R3- R5<br>Ms. Kopal Sharraf<br>R6- R8<br>Ms. Lakshana Viravalli<br>R9 |

|     |                                                                                                                                                                                                 |                                                                                         |                  |                                                                                                                              |
|-----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------|------------------|------------------------------------------------------------------------------------------------------------------------------|
| 44. | Comp App (AT) (CH) No.<br>02/2025<br>For Direction<br>IA No. 25/2025                                                                                                                            | Gireesh Sanghi<br>Vs<br>Alpha Zippers Pvt. Ltd.<br>& 10 Ors.<br><br><b>WITH</b>         | Mr. Yogesh Jagia | Mr. K Gowtham<br>Kumar- R1<br>Mr. Sriram<br>Venkatavaradan R2<br>Mr. Sharad Sanghi<br>R3-R5<br>Ms. Kopal Sharraf<br>R6- R8   |
| 45. | Comp App (AT) (CH) No.<br>03/2025<br>For Direction<br>IA No. 30/2025                                                                                                                            | Gireesh Sanghi<br>Vs<br>Sanghi Threads Pvt Ltd<br>& 10 Ors.<br><br><b>WITH</b>          | Mr. Yogesh Jagia | Mr. K Gowtham<br>Kumar- R1<br>Mr. Sriram<br>Venkatavaradan R2<br>Mr. Sharad Sanghi<br>R3-R5<br>Ms. Kopal Sharraf<br>R6- R8   |
| 46. | Comp App (AT) (CH) No.<br>04/2025<br>Interim Relief<br>IA No. 34/2025<br>For Exemption<br>IA No. 37/2025                                                                                        | Gireesh Sanghi<br>Vs<br>Sanghi Synthetics Pvt<br>Ltd & 10 Ors.<br><br><b>WITH</b>       | Mr. Yogesh Jagia | Mr. K Gowtham<br>Kumar- R1<br>Mr. Sriram<br>Venkatavaradan R2<br>Mr. Sharad Sanghi<br>R3-R5<br>Ms. Kopal Sharraf<br>R6- R8   |
| 47. | Comp App (AT) (CH) No.<br>05/2025<br>For Interim Relief<br>IA No. 39/2025<br>For Exemption<br>IA No. 42/2025<br>Interim Injunction<br>IA No. 1448/2026                                          | Gireesh Sanghi<br>Vs<br>SZF Pvt Ltd & 10 Ors                                            | Mr. Yogesh Jagia | Mr. K Gowtham<br>Kumar- R1<br>Mr. Sriram<br>Venkatavaradan R2<br>Mr. Sharad Sanghi<br>R3-R5<br>Ms. Kopal Sharraf<br>R6- R8   |
| 48. | Comp App (AT) (CH) No.<br>78/2024<br>For Stay<br>IA No. 1159 &<br>1161/2024<br>For Direction<br>IA No. 1162/2024<br>For Exemption<br>IA No. 1163/2024<br>Interim Injunction<br>IA No. 1447/2026 | Gireesh Sanghi<br>Vs<br>Sanghi Industries Ltd.<br>& 21 Ors<br><br><b>WITH</b>           | Mr. Yogesh Jagia | Mr. Sriram<br>Venkatavaradan R2<br>Mr. Sharad Sanghi<br>R3 R4<br>Mr. K Gowtham Kumar<br>R7-R16<br>Mr. R Palaniandavan<br>R20 |
| 49. | Comp App (AT) (CH) No.<br>86/2024<br>For Directions<br>IA No. 1285/2024<br>For Exemption<br>IA No. 1286/2024                                                                                    | Gireesh Kumar Sanghi<br>(HUF)<br>Vs<br>Sanghi Industries Ltd.<br>& 21 Ors               | Mr. Yogesh Jagia | Mr. Sriram<br>Venkatavaradan R2<br>Mr. Sharad Sanghi<br>R3 R4<br>Mr. K Gowtham Kumar<br>R7-R16<br>Mr. R Palaniandavan<br>R20 |
| 50. | Comp App (AT) (CH)<br>No. 73/2024                                                                                                                                                               | Amit Sanghi & Anr.<br>Vs<br>Sanghi Spinners India<br>Limited & 9 Ors<br><br><b>WITH</b> | Mr. Aslam Ahmed  | Mr. Sriram<br>Venkatavaradan R2<br>Mr. Yogesh Jagia- R3<br>Mr. Sharad Sanghi<br>R4 R5                                        |
| 51. | Comp App (AT) (CH) No.<br>22/2025<br>For Direction<br>IA No. 301/2025                                                                                                                           | Gireesh Kumar Sanghi<br>Vs<br>Sanghi Spinners (India)<br>Ltd. & 11 Ors                  | Mr. Yogesh Jagia | Mr. Sharad Sanghi<br>R3 R5<br>Mr. Rohit Jain R4 R6<br>Mr. Akash Singh R9<br>Mr. Sriram<br>Venkatavaradan R10                 |

|     |                                                                                                                                                                                                 |                                                                                    |                                                                 |                                                                                                                                          |
|-----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|-----------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------|
| 52. | Comp App (AT) (CH) No. 52/2024<br>For Direction<br>IA No. 794/2024<br>For Additional docs<br>IA No. 985/2026                                                                                    | Amit Sanghi & 2 Ors.<br>Vs<br>Sanghi SEZ Pvt Ltd & 15 Ors                          | Mr. Y Suryanarayana                                             | Mr. Yogesh Jagia<br>R1- R3, R5-R7<br>Mr. Sriram<br>Venkatavaradan- R4<br>Mr. Sharad Sanghi R13<br>R14                                    |
| 53. | Comp App (AT) (CH) No. 56/2021<br>For Stay<br>IA No. 654/2021<br>Interim Injunction<br>IA No. 103 & 104/2023<br>To implead<br>IA No. 938/2026<br>Delay in refiling the IA<br>IA No. 1446/2026   | Anjana Sanghi & 2 Ors<br>Vs<br>KMS Constructions Pvt Ltd & 11 Ors                  | Ms. Preeti Mohan<br>Mr. Y Suryanarayana<br>Mr. Sharad Sanghi A3 | Mr. Yogesh Kumar<br>Jagia- R2 R3 R5 R6<br>Mr. Sriram<br>Venkatavaradan R7<br>Mr. A Chakravarthy<br>Mudiraj R11                           |
| 54. | Comp App (AT) (CH) No. 69/2023<br>For Stay<br>IA No. 897/2023                                                                                                                                   | Amit Sanghi & 2 Ors.<br>Vs<br>Sanghi Textiles Pvt Ltd & 12 Ors.<br><br><b>WITH</b> | Mr. Y Suryanarayana                                             | Mr. Sriram<br>Venkatavaradan R2<br>Mr. Yogesh Kumar<br>Jagia R3<br>Mr. Sharad Sanghi<br>R10 R11                                          |
| 55. | Comp App (AT) (CH) No. 65/2024<br>For Directions<br>IA No. 973/2024                                                                                                                             | Amit Sanghi & 2 Ors.<br>Vs<br>Sanghi Textiles Pvt Ltd & 13 Ors.                    | Mr. Y Suryanarayana                                             | Mr. Sriram<br>Venkatavaradan R2<br>Mr. Yogesh Kumar<br>Jagia- R3<br>Mr. Sharad Sanghi<br>R10 & R11                                       |
| 56. | TA (AT) No. 66/2021<br>(Comp App (AT) No. 393/2017)<br>For Stay<br>IA No. 743/2024<br>To Adv. Hg<br>IA No. 749/2024<br>For Additional docs.<br>IA No. 173/2025<br>To implead<br>IA No. 936/2026 | Gireesh Kumar Sanghi & Anr.<br>Vs<br>AGA Publications Ltd. & 13 Ors                | Ms. Anju Jain                                                   | Mr. Yogesh Jagia<br>R1, R12-R14<br>Mr. Y Suryanarayana<br>R2- R4<br>Mr. Sharad Sanghi<br>R5-R7<br>Mr. Sriram<br>Venkatavaradan<br>R8-R11 |

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),  
or through email on e-mail ID: [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)